



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,9th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	PIL(Suo Moto)/2/2020	X X X X Versus IN RE - THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR, SR. ADV	GA, ASSAM
2	PIL/55/2020	HEMA PRAVA DEVI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS D SAIKIA	SC, PNRD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
3	Cont.Cas(C)/341/2020 FIXED	BOZLUR RAHMAN AND 2 ORS Versus PREETOM SAIKIA, IAS AND 5 ORS	MR. M U MONDAL MR. K ISLAM	
4	WP(C)/1301/2020 B/O	ARIF KHAN AND ANR. Versus UNITED BANK OF INDIA AND 2 ORS.	MR. D CHAKRABARTY	SC, UBI
5	WITH WP(C)/1309/2020	SABIR KHAN AND ANR. Versus UNITED BANK OF INDIA AND 2 ORS.	MR. D CHAKRABARTY	SC, UBI MR. S SAMARIA
<u>ADMISSION</u>				
6	WA/76/2020	SRI PANKAJ PRAKASH DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. P KATAKI MS R BEGUM MR. D KALITA	GA, ASSAM MR D DAS MR. P J SAIKIA R SARMAH MR. P BORDOLOI MR. K MOHAMMED MS T PARASHAR MS M NIROLA
7	WA/106/2020	BIRENDRA LAHKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A SHARIF MS P BARMAN MR. M ALAM	GA, ASSAM SC, FINANCE
8	WA/150/2020	TAPAN KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH I.A.(Civil)/1754/2020 in WA/150/2020	TAPAN KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH

ORDERS

9	Mat.App./58/2018 WITH LCR, FIXED	SRI SANJOY NATH Versus SMTI NANDITA NATH	MR. S KALITA MR. A C KALITA	MS BANDANA DEKA SHARMA LEGAL AID COUNSEL
10	PIL(Suo Moto)/2/2019	XXXX Versus IN RE - STATE OF ASSAM AND 7 ORS	MR S S DEY, SR ADV	G.A. MR. T C CHUTIA, (R-1 AND 5) ADDL. AG, ASSAM GA NAGALAND GA ADDL. AG, MIZORAM GA ARUNACHAL PRADESH GA, ASSAM MR. P K MUNIR ASSTT.S.G.I.
11	I.A.(Civil)/1530/2020 WP(C) 4584/2017(D/O) in WP(C)/4584/2017	REBATI DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. P HAZARIKA MR. H S BORAH	MR P C GOSWAMI MR. A K PURKAYASTHA (R- 4)
12	I.A.(Civil)/1777/2020 WP(C) 6055/2016(D/O) in WP(C)/6055/2016	SMTI HEMOPRAVA GOSWAMI Versus THE INDIAN OVERSEAS BANK AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	
HEARING				
13	WA/148/2019 FIXED	MD. FOIZUL HOQUE AHMED AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MR. U K NAIR MS R P BARUAH	SC, ELEM. EDU SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 09/11/2020

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1) MR. R K JAIN 12-10-2020 To 15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)(Suo Moto)/3/2020 FIXED	XXX Versus STATE OF ASSAM	MR. T J MAHANTA(SC, GHC)	SC, AG MR. A. D. CHOUDHURY, ADDITIONAL ADVOCATE GENERAL,MIZORAM. (Resp. Nos. 3, 7 & 10) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. D. MAZUMDAR, ADDITIONAL ADVOCATE GENERAL, ASSAM (Resp. Nos. 1, 5, 9 & 13)
	WITH			
2	Crl.Pet./46/2016	SILCHAR MUNICIPAL BOARD Versus HARIDAS DUTTA	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MS.S DUTTA	MR.S K GHOSH MR. F AHMED
	WITH			
3	Crl.Pet./38/2018	RANA GOSWAMI Versus THE STATE OF ASSAM	MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR P G BHAGAWATI	MR B K MISHRA MR A HAWARI PP, ASSAM
	WITH			
4	Crl.Rev.P./298/2019	ABUL KALAM RASHEED ALAM Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR	

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LEAVE NOTE OF ADVOCATES FOR 09/11/2020

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 4

[DIVISION BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2262/2019 WITH LCR , FIXED	MONOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/3971/2019 WITH LCR, FIXED	KASEM ALI Versus THE UNION OF INDIA AND 6 ORS	MS R BISWAS MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/4753/2019 FIXED, BY STATEMENT	JOHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/4818/2019	KANAK SAHA Versus UNION OF INDIA AND 5 ORS.	MRS. B GOGOI MS. M DEORI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/4820/2019	SEFALI DAS Versus THE UNION OF INDIA AND 7 ORS.	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/4846/2019	ANITA GHOSH @ ANITA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/4867/2019	PURNIMA BISWAS @ PURNIMA Versus THE UNION OF INDIA AND 6 ORS	MR. A K PURKAYASTHA MR. S K DAS MR S SHARMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/6486/2019 WITH LCR, FIXED	ESHA KHATUN @ AYESHA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. H R KHAN MRS N GOSWAMI MRS M BARMAN MR. N I MAZARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/836/2020	ABU BAKKAR SIDDIQUE @ ABU BAKKAR SIDDIQUE ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. D BARUA MS K BORKOTOKY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ADMISSION

10	WA/212/2019 FIXED	ABDUS SUKUR @ MD. ABDUS SHUKUR AND 45 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR S S DEY DR. B U AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN MR. D J KAPIL	GA, ASSAM SC, FOREST SC, REVENUE
11	WA/29/2020 FIXED	DR. BRIJESH KUMAR RAI Versus THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 2 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR A B DEY MR. S SUTRADHAR SC, IIT
12	WA/142/2020 CAVT. NO.0564/2020 CAVT. 560/2020, CAVT. 559/2020, FIXED WITH I.A.(Civil)/1679/2020 in WA/142/2020	KATAHGURI MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 4 ORS. KATAHGURI MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R K BORAH MR. R PHUKAN MR. R K BORAH MR. R PHUKAN	GA, ASSAM MR. J I BORBHUIYA MR. S BORTHAKUR FOR CAVEATOR GA, ASSAM MR. J I BORBHUIYA MR. S BORTHAKUR FOR CAVEATOR
ORDERS				
13	I.A.(Civil)/1497/2020 WITH LCR in WP(C)/1505/2020 WITH WP(C)/1505/2020	ABDUL SALAM Versus THE UNION OF INDIA AND 3 ORS. ABDUL SALAM Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA MR. B C DAS MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	I.A.(Civil)/1787/2020 WITH LCR in WP(C)/8205/2019 WITH WP(C)/8205/2019	ALAL UDDIN @ MD. ALLAL UDDIN Versus THE UNION OF INDIA AND 5 ORS ALAL UDDIN @ MD. ALLAL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR M DEKA MR. S HOQUE MR M DEKA MR S M ABDULLAH P MR S HOQUE MR R HOQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	I.A.(Civil)/1798/2020 WITH LCR in WP(C)/6522/2019 WITH WP(C)/6522/2019	ON THE DEATH OF ABDUL SATTAR HIS LEGAL HEIRS Versus THE UNION OF INDIA AND 5 ORS. ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS. R DEKA MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 09/11/2020

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1) MR. R K JAIN 12-10-2020 To 15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 4

[CIVIL BENCH - II

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II OR AT 2 P.M. WHICHEVER
IS EARLIER.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/87/2020	UDAY SARMA AND 4 ORS Versus STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MR S DAS	SC, SEC. EDU.
2	WP(C)/2495/2020	MONORAMA SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU.
3	WP(C)/3424/2020	RANJITA DUTTA Versus THE STATE OF ASSAM AND ANR.	MR MINTU SAIKIA	SC, SEC. EDU.
4	WP(C)/3425/2020 FIXED	NIRMALA DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR D MAHANTA	SC, HIGHER EDU MR. U K NAIR MR. A CHETRY MR. M P SARMA
5	WP(C)/3494/2020	DILIP KUMAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MR. S S GOSWAMI	SC, SEC. EDU.
6	WP(C)/3642/2020	RANJAN DUTTA KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 35 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. N C DAS MR. P J PHUKAN MR. S C KEYAL MR. B CHAKRAVARTY MR. A CHAMUAH MR. N BORO MR. S UPADHAY SC, G U SC, DIB. UNIVERSITY SC, ASSAM UNIVERSITY SC, U G C
7	WP(C)/3822/2020	MAHAMMAD ALI Versus THE STATE OF ASSAM AND 7 ORS.	MS C MEDHI MR. S NATH	SC, SEC. EDU.
8	WP(C)/4165/2020	AMRIT NAYAN BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA MS. K SINGHA	SC, HIGHER EDU SC, ASTU
9	WP(C)/4197/2020	BIMAL BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS.	MRS. P B HAZARIKA MR. S Ali	SC, ELEM. EDU

10	WP(C)/4270/2020	FARIDA PARVEEN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR H R CHOUDHURY	SC, ELEM. EDU MR. P K ROY, SC, EMPLOYEES' PROVIDENT FUND ORG. (R-4) SC, FINANCE
11	WP(C)/4442/2020 FIXED	DINA NATH KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. S SUTRADHAR	MR. A DAS MR. I. ALAM, SC, N C T E SC, EDU SC, G U
12	WP(C)/4514/2020	KAZI MUSTAQUE AHMED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, ELEM. EDU GA, ASSAM SC, PERSONNEL DEPT.
13	WP(C)/4610/2020	KESHAB GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. L K BORAH MR. J PAWE	SC, SEC. EDU.
14	WP(C)/4619/2020	BIJOY BOISHNAB AND 6 ORS. Versus THE STATE OF ASSAM AND 18 ORS.	MR. P J SAIKIA MS D DUTTA	SC, SEC. EDU. SC, APSC
ADMISSION				
15	WP(C)/9514/2019	SATYAJIT SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR A JAIN MR S DAS MR S A HUSSAIN	GA, ASSAM
WITH				
16	WP(C)/9516/2019	SUDIPTA GOSWAMI BHATTACHARJEE Versus THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR A JAIN MR S DAS MR S A HUSSAIN	GA, ASSAM
WITH				
17	WP(C)/9518/2019	AMARJIT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR A JAIN MR S DAS MR S A HUSSAIN	GA, ASSAM
ORDERS				
18	Review.Pet./181/2019 in WP(C) 4635/17 (D/O), WP(C) 6041/17 (D/O)	SRI AUROBINDO VIDYAMANDIR (PROVINCIALISED) HIGH SCHOOL Versus THE STATE OF ASSAM AND 8 ORS	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM MR M H AHMED MD. A. HUSSAIN SC, GMC SC, REVENUE SC, EDU
19	Review.Pet./25/2020 in WP(C) 7934/17 (D/O), WITH WP(C) 4896/17, 5001/17 & CAVT. 1309/17 (ALL D/O)	SRI BHUPEN CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MS J SAIKIA	GA, ASSAM
20	I.A.(Civil)/1725/2020 WP(C) 940/20 (D/O) in WP(C)/940/2020	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	SC, PNRD

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LEAVE NOTE OF ADVOCATES FOR 09/11/2020

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1) MR. R K JAIN 12-10-2020 To 15-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL MATTERS

1	Bail Appln./2363/2020 (MOTION)	IMAN KHAN Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
2	Bail Appln./2364/2020 (MOTION)	JIT LAL CHOUHAN AND ANR Versus THE NF RAILWAY	MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA	SC, RAILWAY
3	Bail Appln./2365/2020 (MOTION)	KUMAR SANJIT KRISHNA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. P P MEDHI	PP, ASSAM
4	Bail Appln./2367/2020 (MOTION)	RAJEEV UPADHYAY Versus THE UNION OF INDIA	Mr M U Ahmed M M RAHMAN	SC, NCB
5	Bail Appln./2368/2020 (MOTION)	ALIF ALI @ ALIF AHMED Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
6	Bail Appln./2371/2020 (MOTION)	MD. BABU ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
7	Bail Appln./2373/2020 (MOTION)	MONIDEEPA SAHARIA Versus THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH MR. D K BORAH	PP, ASSAM
8	Bail Appln./1897/2020 (BAIL HEARING), FIXED, WITH LCR	GANESH BARO Versus THE STATE OF ASSAM	MR. A R SHOME MR. S CHAUHAN	PP, ASSAM
9	Bail Appln./1962/2020 (BAIL HEARING), FIXED	SMTI GITA DEVI AND 3 ORS. Versus THE STATE OF ASSAM	MR. B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG	PP, ASSAM
10	AB/2413/2020 (BAIL HEARING), AB 2197/2020, AB 2325/2020, AB 1946/2020, BA 1842/2020(ALL D/O), FIXED	ALIF ALI AND ANR. Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
11	AB/2559/2020 (BAIL HEARING), FIXED	PANCHAM DOLEY Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
12	AB/2605/2020 (BAIL HEARING), FIXED	NURU MUSSULLY @ NURU MUSULLI Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM

MOTION

13	WP(C)/401/2020	SAMAR DEB Versus THE STATE OF ASSAM AND 7 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
14	WP(C)/493/2020	ANIL BARUAH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS B GAYAN MS. R GOGOI MS D DUTTA	GA, ASSAM
15	WP(C)/799/2020	NEERAJ SONOWAL Versus THE STATE OF ASSAM AND 4 ORS.	MR MINTU SAIKIA	GA, ASSAM
16	WP(C)/1563/2020	DHARMANANDA UPADHYAYA Versus THE DEPUTY COMMISSIONER AND 4 ORS.	MR. DILIP DEY MR. B J GHOSH	GA, ASSAM MS. K PHUKAN MR K BROOK
17	WP(C)/1617/2020	ANURUMA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A C SARMA MR. I C DEKA B R BRAHMA MR. D J SAIKIA	SC, EXCISE DEPTT.
18	WP(C)/1634/2020	MOHIB UDDIN LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, PNRD
19	WP(C)/1779/2020	ABUL KALAM AZAD Versus THE STATE HIGHWAY AUTHORITY AND 6 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	GA, ASSAM SC, PWD
20	WP(C)/3105/2020	DEVAJANI PAIT Versus THE STATE OF ASSAM AND 7 ORS.	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	GA, ASSAM SC, P W D
21	WP(C)/3151/2020	ALAKESH PATOWAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K BORAH	GA, ASSAM
22	WP(C)/3432/2020	JUGAL KISHORE MEDHI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR P KOULI MR DEBA SARMAH	MR. S.S. ROY (GA, ASSAM) MR. R. BORPUJARI (SC. REVENUE)
	WITH I.A.(Civil)/1683/2020 in WP(C)/3432/2020	KHANINDRA DAS Versus JUGAL KISHORE MEDHI AND 6 ORS.	MR H K DAS MR. U PATHAK	GA, ASSAM MR D SARMAH
23	WP(C)/3584/2020	JULEKHA BIBI AND ANR. Versus MINJUMA BEGUM AND 2 ORS.	MR. S C BISWAS	
24	WP(C)/3635/2020	AJIT BAISHYA Versus THE STATE OF ASSAM AND 7 ORS.	MS M BORUAH MR J PAYENG	GA, ASSAM SC, APDCL
25	WP(C)/3805/2020	LUTHFA BEGUM LASKAR Versus THE STATE OF ASSAM AND 14 ORS.	DR. B AHMED MR. N H BARBHUIYA MS N J BEGUM	MR H I CHOUDHURY SC, PNRD GA, ASSAM MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi
26	WP(C)/4369/2020	M/S PKM ERECTORS Versus THE UNION OF INDIA AND 4 ORS	MR. M U MONDAL MS. N NASRIN MR. A WAHAB MD. I H KHAN MR J ISLAM	ASSTT.S.G.I. SC, OIL
27	WP(C)/4382/2020	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, IWT
28	WP(C)/4411/2020	MOMI DIHINGIA Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, APDCL

29	WITH WP(C)/4407/2020	LAKSHMI RAM THAKURIA Versus ASSAM POWER DISTRIBUTION COMAPNY LTD AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, APDCL
30	WITH WP(C)/4414/2020	GAUTAM LAHKAR Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, APDCL
31	WP(C)/4412/2020	STAR CEMENT LTD Versus THE UNION OF INDIA AND ANR	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	ASSTT.S.G.I.
32	WP(C)/4437/2020	JIBON KARDONG Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K BORO MS J DAS	GA, ASSAM
33	WP(C)/4438/2020	NUREJA BEGUM AND 2 ORS. Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. M J BARUAH	SC, GMC
34	WP(C)/4607/2020	THE BOARD OF DIRECTORS OF JOGIGHOPA SAMABY LTD AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M KHAN MR A HAQUE MR. S MOLLAH	SC, CO OP GA, ASSAM
35	WP(C)/4609/2020	MD. NAJIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, REVENUE
ORDERS				
36	I.A.(Civil)/1173/2020 FIXED in CRP(I/O)/182/2019 WITH CRP(I/O)/182/2019 CAVT. NO. 0404/2019	BHAGAWATI PRASAD TODI Versus NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR. K M MAHANTA	MR D BARUAH
		BHAGAWATI PRASAD TODI Versus NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR. B D DEKA MR. K M MAHANTA MR. M DAS N CHAUDHURY	MR. D BARUA MS. N UPADHYAY FOR CAVEATOR
	WITH I.A.(Civil)/2475/2019 in CRP(I/O)/182/2019	DR. BHAGAWATI PRASAD TODI Versus DR. NATWARLAL AGARWALA	MR. M DEKA	

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LEAVE NOTE OF ADVOCATES FOR 09/11/2020

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1) MR. R K JAIN 12-10-2020 To 15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,9th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/3139/2020	MONTAZ ALI AHMED Versus THE STATE OF ASSAM	MR. S MUNIR MR. F A HASSAN	PP, ASSAM
2	AB/3140/2020	BADAR UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
3	AB/3141/2020	MANIRUDDIN @ MANIRUDDIN SARKAR Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
4	AB/3142/2020	SHAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
5	AB/3144/2020	SADAR ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
6	AB/3145/2020	ARUN GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR	PP, ASSAM
7	AB/3147/2020	JAYANTAJIT DUTTA @ BABU Versus THE STATE OF ASSAM	MR. T K BHUYAN	PP, ASSAM
8	AB/3148/2020	HABIZUR RAHMAN @ HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. J AHMED MR. A S AKAND MR. Z RAHMAN	PP, ASSAM
ADMISSION				
9	MACApp./237/2020	BISHAKA BISWAS AND 4 ORS. Versus NATIONAL INSURANCE CO. LTD. AND ANR.	MR. M TALUKDAR MD. K ALI MS. R LAILA	
10	MACApp./238/2020	ORIENTAL INSURANCE COMPANY LTD. Versus GANESH SHAH AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/1682/2020 in MACApp./238/2020	ORIENTAL INSURANCE COMPANY LTD. Versus GANESH SHAH AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
11	MACApp./239/2020	NAMALI KAIBARTA AND 2 ORS. Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR MR. A SHAKIL MS. R LAILA	

12	MACApp./240/2020 WITH I.A.(Civil)/1691/2020 in MACApp./240/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus NARMADA ROY AND 3 ORS. ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus NARMADA ROY AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR. R GOSWAMI MS. P BORTHAKUR	
13	MACApp./241/2020 WITH I.A.(Civil)/1694/2020 in MACApp./241/2020	THE ORIENTAL INSURANCE CO. LTD. Versus MINTU BORMAN AND 4 ORS. THE ORIENTAL INSURANCE CO. LTD. Versus MINTU BORMAN AND 4 ORS.	MR. S K GOSWAMI MS P SARMA MR. S K GOSWAMI MS P SARMA	
14	MACApp./242/2020	SARALA KALITA AND ANR. Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR MS. R LAILA	
15	MACApp./243/2020 WITH I.A.(Civil)/1703/2020 in MACApp./243/2020	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus SMTI BHAGYASHREE DAS AND 5 ORS. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus SMTI BHAGYASHREE DAS AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR. R GOSWAMI MS. P BORTHAKUR	
16	MACApp./244/2020 WITH I.A.(Civil)/1705/2020 in MACApp./244/2020 WITH I.A.(Civil)/1706/2020 in MACApp./244/2020	THE NATIONAL INSURANCE COMPANY LTD. Versus BURAN MANDAL AND 2 ORS. THE NATIONAL INSURANCE COMPANY LTD. Versus BURAN MANDAL AND 2 ORS. THE NATIONAL INSURANCE COMPANY LTD. Versus BURAN MANDAL AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
17	MACApp./245/2020 WITH I.A.(Civil)/1716/2020 in MACApp./245/2020	NATIONAL INSURANCE COMPANY LIMITED Versus JELEKHA KHATUN AND 8 ORS. NATIONAL INSURANCE COMPANY LIMITED Versus JELEKHA KHATUN AND 8 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR. R GOSWAMI MS. P BORTHAKUR	
18	MACApp./246/2020 WITH I.A.(Civil)/1720/2020 in MACApp./246/2020	ORIENTAL INSURANCE COMPANY LTD. Versus RUHINI RAMAN SAIKIA AND 2 ORS ORIENTAL INSURANCE COMPANY LTD. Versus RUHINI RAMAN SAIKIA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
BAIL HEARING (BA)				
19	Bail Appln./2172/2020 FIXED WITH	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
20	Bail Appln./1423/2020	SOFIDUL ISLAM @ SAFIDUL HOQUE Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM

21	Bail Appln./2174/2020 FIXED	JAHANGIR ALI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
22	Bail Appln./2244/2020 FIXED	FOKORUDDIN ALI @ FOKOR ALI Versus THE STATE OF ASSAM	MR H RAHMAN MR. N UDDIN MR A RAHIM	PP, ASSAM
23	Bail Appln./2324/2020 FIXED	UTPAL KUMAR DAS Versus THE STATE OF ASSAM	MS P BORA	PP, ASSAM

BAIL HEARING

24	AB/1870/2020 FIXED	NIJAM UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. D BORAH MD. A KHAN MR. N MAHAJAN	PP, ASSAM
25	AB/2584/2020 FIXED	FARHAN LASKAR Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
26	AB/2585/2020 FIXED	RITEN PATHAK Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
27	AB/2643/2020 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
28	AB/2904/2020 FIXED	PRANJAL KALITA Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
29	AB/2917/2020 FIXED	ABHIJIT AICH @ BHOLA Versus THE STATE OF ASSAM	MR. S DUTTA MR R K DUTTA	PP, ASSAM
30	AB/2918/2020 (PDF COPY), FIXED	MATIUR RAHMAN AND 6 ORS. Versus THE STATE OF ASSAM	MR. M CHOUDHURY MR. P AHMED	PP, ASSAM
31	AB/2921/2020 FIXED	MUSLEM UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
32	AB/2934/2020 (PDF COPY), FIXED	MD FIROJ ALI Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
33	AB/3047/2020 FIXED	GANESH DOLEY Versus THE STATE OF ASSAM	MR. P KATAKI MR D KALITA	SPL PP WILDLIFE FOREST ASSAM
34	AB/3087/2020 FIXED	RAHUL AMIN Versus THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH MR. M ALOM	PP, ASSAM
35	AB/3093/2020 FIXED	BHASKAR TALUKDAR Versus THE STATE OF ASSAM	MR. N DEKA MR. M GOGOI	PP, ASSAM

ORDERS

36	I.A.(Civil)/1638/2020 in MACApp./6876/2020	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI PRANALI HAZARIKA AND 3 ORS	MR. K K BHATTA MS R DEVI	
	WITH MACApp./6876/2020 (Filing Number)	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI PRANALI HAZARIKA AND 3 ORS (A)		
	WITH I.A.(Civil)/6878/2020 (Filing Number)	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI PRANALI HAZARIKA AND 3 ORS (A)		

37 I.A.(Civil)/1667/2020
in MACApp./7154/2020

PALLABI THAKUR AND 2 ORS.
Versus
THE ORIENTAL INSURANCE CO. LTD.
AND 2 ORS.

MR. R BORUAH

WITH
MACApp./7154/2020
(Filing Number)

PALLABI THAKUR AND 2 ORS.
Versus
THE ORIENTAL INSURANCE CO. LTD.
AND 2 ORS. (A)

38 I.A.(Civil)/1670/2020
in MACApp./252512/2015

SRI MOHINDER SAHANI
Versus
THE RELIANCE GENERAL INSURANCE CO
LTD AND 11 ORS

MR. S C BISWAS
MR. U DUTTA

WITH
MACApp./252512/2015
(Filing Number)

SRI MOHINDER SAHANI
Versus
THE RELIANCE GENERAL INSURANCE CO
LTDand 11 ORS

WITH
I.A.(Civil)/7724/2020
(Filing Number)

SRI MOHINDER SAHANI
Versus
THE RELIANCE GENERAL INSURANCE CO
LTDand 11 ORS

39 I.A.(Civil)/1838/2020
in MACApp./654/2019

SMTI. MENOKA RAMCHIARY AND 2 ORS.
Versus
LIBERTY GENERAL INSURANCE LTD. AND
2 ORS.

MR. J KALITA
MR M RAHMAN

MR T KALITA
MR. A KAKATI

WITH
MACApp./654/2019

LIBERTY GENERAL INSURANCE LTD.
Versus
SMTI. MENOKA RAMCHIARY AND 4 ORS

MR T KALITA
MR. A KAKATI

MR. J KALITA
MR D KALITA
MR M RAHMAN

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LEAVE NOTE OF ADVOCATES FOR 09/11/2020

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1) MR. R K JAIN 12-10-2020 To 15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7692/2018	SANJAY PAYENG Versus THE STATE OF ASSAM AND ANR.	MS. S KANUNGOE MS. J CHETTRY MS. N THAPA	SC, HEALTH
	WITH			
2	WP(C)/7070/2018	NARAYAN GOWALLA AND 10 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. R HAZARIKA MR. S BORTHAKUR MR. C CHAKRAVARTY MR S SARMA MS. S KAKOTI	MR. B GOGOI SC, HEALTH
	WITH			
3	WP(C)/7688/2018	NIKUMONI DEURI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. S KANUNGOE MS. J CHETRY MS. N THAPA	SC, HEALTH
4	WP(C)/6495/2019	RANGLAL MANDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR S DAS MR. T DEWAN	GA, ASSAM SC. REVENUE
5	WP(C)/9087/2019	KALYAN RAY Versus THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MR. A DAS	GA, ASSAM
6	W.P.(CrI.)/11/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MS. A PAUL	GA, ASSAM
7	WP(C)/243/2020	KABIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, P H E
8	CrI.Pet./320/2020 (BY SLIP)	AKHIL GOGOI Versus THE UNION OF INDIA AND ANR	MR. K N CHOUDHURY MR. S BORTHAKUR MR. K GOGOI MR R SENSUA	ASSTT.S.G.I.
9	WP(C)/731/2020	MATIUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, FOREST
10	WP(C)/830/2020	BADIRUN NESSA Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, PNRD GA, ASSAM SC, BTC

11	WP(C)/1074/2020	BABY DAS (ROY) Versus THE STATE OF ASSAM AND 7 ORS.	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA	GA, ASSAM SC, FINANCE SC, WATER RESOURCE
12	WP(C)/1790/2020 FIXED	CHITTARANJAN KEMPRAI Versus THE STATE OF ASSAM AND 5 ORS.	MR. D BHUYAN	GA, ASSAM SC, DIMA HASAO
13	WP(C)/3608/2020	MOHAN CHETRY Versus THE UNION OF INDIA AND 5 ORS.	MR B ACHARYYA MS. M ACHARYYA	ASSTT.S.G.I.
14	WP(C)/3953/2020	JOYSREE KULI Versus THE STATE LEVEL COMMITTEE AND 4 ORS.	MRS. K DEVI	GA, ASSAM SC, PWD
15	WP(C)/3981/2020	DIPTI BASUMATARY AND 39 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND	SC, WPT AND BC SC, BTC
16	WP(C)/4219/2020	BHADRA BORUAH AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
17	WP(C)/4314/2020	MANOJ KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. S MUKTAR MR A N IQBAL	MR. S K MEDHI MR. A K DUTTA ASSTT.S.G.I.
18	WP(C)/4335/2020	PRITAM RABI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. H ALI MR. R A CHOUDHURY	GA, ASSAM SC, PWD
19	WP(C)/4380/2020	PRANATI KALITA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR N N UPADHYAYA MR. B B KAKATI	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
20	WP(C)/4418/2020	PRANAB KR DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR H TALUKDAR	SC, IRRIGATION
21	WP(C)/4606/2020	NO. 115330082 EX RT/GD MUSTAQUE AHMED Versus THE UNION OF INDIA AND 4 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	ASSTT.S.G.I.
ORDER (STAY VACATING)				
22	I.A.(Civil)/243/2020 in WP(C)/9305/2019	NRIPENDRA DAS AND 20 ORS Versus BINAY KR KALITA AND 15 ORS	MR. U K NAIR MR R SINGHA	MR. M AHMED SC, APSC
	WITH WP(C)/9305/2019	BINAY KUMAR KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
23	WP(C)/2146/2020	M/S APANA TRUNK FACTORY PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. S S GUPTA	ASSTT.S.G.I.
	WITH I.A.(Civil)/1784/2020 in WP(C)/2146/2020	M/S APANA TRUNK FACTORY PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. S S GUPTA	MR. S C KEYAL
24	WP(C)/2145/2020	M/S STEEL UDYOG Versus THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. S S GUPTA	ASSTT.S.G.I.
	WITH I.A.(Civil)/1771/2020 in WP(C)/2145/2020	M/S STEEL UDYOG Versus THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. S S GUPTA	MR. S C KEYAL

25	WITH WP(C)/2152/2020	M/S PAREEK STEEL AND HARDWARE Versus THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. S S GUPTA	ASSTT.S.G.I.
	WITH I.A.(Civil)/1767/2020 in WP(C)/2152/2020	M/S PAREEK STEEL AND HARDWARE Versus THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. S S GUPTA	ASSTT.S.G.I.
<u>ORDER NO STEPS</u>				
26	WP(C)/2910/2014	SMT. SWARNALATA DAS Versus THE STATE OF ASSAM AND 4 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG	MR.B K SARMA SC, SOCIAL WELFARE
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
27	I.A.(Civil)/1832/2020 in Cont.Cas(C)/400/2018	HIREN SENAPATI AND 9 ORS. Versus SAMIR KUMAR SINHA , IAS AND ANR	MR S DUTTA MS. D MUSAHARY	MR. M NATH
	WITH Cont.Cas(C)/400/2018	HIREN SENAPATI AND 9 ORS. Versus J. B. EKKA AND 4 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. S DUTTA MS. D MUSAHARY	MR. T C CHUTIA MR. M NATH MR. D SAIKIA, SR. ADV. MS. S KHANIKAR (R1, R3, R4) MR. A ROY MR D K ROY MS. I KAKATI MS U DAS (R1, R3, R4) MS B BARUAH
28	WITH Cont.Cas(C)/401/2018	SHRI NOMAL BORAH Versus J. B. EKKA AND 3 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. S DUTTA MS. D MUSAHARY	MR. T C CHUTIA MR. M NATH MR. D SAIKIA, SR. ADV MS. S KHANIKAR (R1, R3) MR. A ROY MR D K ROY MS. I KAKATI MS U DAS (R1, R3) MS B BARUAH
29	WITH Cont.Cas(C)/402/2018	BIJIT SAIKIA AND 12 ORS. Versus J. B. EKKA, IAS AND 4 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. S DUTTA MS. D MUSAHARY	MR. T C CHUTIA MR. M NATH MR. M NATH MR. D SAIKIA, SR. ADV MS. S KHANIKAR (R4) MR. A ROY MR. A ROY MR D K ROY MS. I KAKATI MS U DAS (R1, R3, R4) MR. G TAYE (R3) MS B BARUAH
<u>ADMISSION</u>				
30	WP(C)/3049/2015	HALCHAI KHEROWAR and ANR, Versus STATE OF ASSAM and ANR,	MR.S DAS MS.R T DAS MR.H GOGOI MR. N BARAH	GA, ASSAM
31	WP(C)/4805/2015 FIXED	RAJ SOBHAN GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MS.N GOSWAMI MR.A CHETRY MRS.S P NAIR MSW YHOSHII	GA, ASSAM MR. J HANDIQUE, SC REVENUE (R-1 TO 6) MR.M CHOUDHURY MR. J U LASKAR SC, L R DEPT.
32	Review.Pet./165/2018 in WP(C) 2629/17(D/O), WITH CAVT. 694/17	SMTI DIPANJALI BARUA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, SEC. EDU. MS. N M DEKA

33	WP(C)/3929/2019	DIPAK KALITA Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL MR. A BORO	MR. M J BARUAH (R-4 & 5) MR F U BARBHUIYA MR. H ALI (R-6,7,8) MR. R A CHOUDHURY MS B MAJUMDER SC, IRRIGATION
34	WP(C)/2676/2020 B/O	MONOWARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE
35	WP(C)/2680/2020	ELINA BEGUM @ ALINA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. C DAS	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
36	WP(C)/3634/2020 FIXED	PRANAB KUMAR BHATTACHARJYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A PAUL	GA, ASSAM SC, PERSONNEL DEPT.
37	WP(C)/3639/2020 FIXED	MD. SAIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, REVENUE
38	WP(C)/3647/2020 FIXED	BAIKUNTHA LAHKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR H TALUKDAR	GA, ASSAM SC, AG SC, FINANCE SC, IRRIGATION
39	WP(C)/3649/2020 FIXED	NO.850820925 HAV/GD ANUP KUMAR KHIRALI Versus THE UNION OF INDIA AND 4 ORS.	MR. A R TAHBILDAR MR M J DEURI	ASSTT.S.G.I.
40	WP(C)/3988/2020 FIXED	FORCE NO. 041704509 CT/GD JIAUL AHMED Versus UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	ASSTT.S.G.I.
	WITH I.A.(Civil)/1775/2020 in WP(C)/3988/2020	CT/GD JIAUL AHMED, FORCE NO. 041704509 Versus UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. U K GOSWAMI
ORDERS				
41	I.A.(Civil)/3230/2019 in WP(C)/4713/2019	ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND ANR Versus APURBA KR. MAHANTA @ APURBA MAHANTA AND 2 ORS	MR J K PARAJULI SHRI P.K. MUNIR, SC, KHADI BOARD	MS. P BHATTACHARYA
	WITH WP(C)/4713/2019	APURBA KR. MAHANTA @ APURBA MAHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM MR. P K ROY MR J K PARAJULI MR. S K CHAKRABORTY SHRI P.K. MUNIR, SC, KHADI BOARD
42	I.A.(Civil)/4330/2019 in WP(C)/7928/2019	MANOJ KUMAR BARUAH Versus THE STATE OF ASSAM AND 10 ORS.	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM MR. R. DHAR, SC, TEXTILE AND HANDLOOM

	WITH WP(C)/7928/2019 CAVT. NO. 0914/2019	MANOJ KUMAR BARUAH Versus THE STATE OF ASSAM AND 10 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA MS A SWARGOWARI	GA, ASSAM MR. S K BARKATAKI (R6-R9) MR. JYOTIRMOY ROY MS B SHARMA (R6-R9) MR H K MAHANTA MR. U K NAIR MR. R. DHAR, SC, HANDLOOM AND TEXTILE DEPARTMENT MR. S SARMA MR. R HAZARIKA MR. R D BHUYAN MR D K NATH (R6-R9) MS M DAS(R6-R9) MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE FOR CAVEATOR SC, K A A C
	WITH I.A.(Civil)/69/2020 in WP(C)/7928/2019	HAMEN NATH Versus MANOJ KUMAR BARUAH	MR H K MAHANTA MR. R D BHUYAN	
43	WITH WP(C)/1799/2018	MANOJ KUMAR BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D GOSWAMI MS H DEKA MR. K H CHOUDHURY	GA, ASSAM MR. U K NAIR MR. R. DHAR, SC, TEXTILE AND HANDLOOM MR. M P SARMA MS. P BORGHAIN
44	I.A.(Civil)/980/2020 in WP(C)/3861/2015	JOYJYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH	GA, ASSAM
	WITH WP(C)/3861/2015	JOYJYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR.C BARUAH MR.D BARUAH MR.B BARUAH	GA, ASSAM MS.R B BORA SC, FINANCE SC, HEALTH
45	I.A.(Civil)/1355/2020 in Cont.Cas(C)/54/2020	MADAN DAS AND 2 ORS. Versus DEBAJYOTI HAZARIKA	MS. L DEVI	
	WITH Cont.Cas(C)/54/2020	MADAN DAS AND 2 ORS. Versus DEBESWAR MALAKAR , IAS	MS. L DEVI	MR. S BORA, SC GMC
46	I.A.(Civil)/1475/2020 in Cont.Cas(C)/183/2019	LAKESHWAR SAIKIA Versus RATUL BORAH	MR. P SARMAH MR. S UPADHAY	
	WITH Cont.Cas(C)/183/2019	LAKESHWAR SAIKIA Versus RATUL BORAH	MR. P SARMAH MR. S UPADHAY	MR. T C CHUTIA MS. N DAS MR D K ROY MS. I KAKATI
47	I.A.(Civil)/1657/2020 WP(C) 1333/11(D/O) in WP(C)/1333/2011	HOR KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 17 ORS	MR N N UPADHYAYA MR. R DHAR MR. B B KAKATI	GA, ASSAM SC, DIMA HASAO SC, P H E
48	I.A.(Civil)/1740/2020 REV.PET. 58/20(D/O), WITH WP(C) 2479/18 & CAVT. 375/18 (BOTH D/O) in Review.Pet./58/2020	THE ASSAM STATE HOUSING BOARD AND 2 ORS Versus PUNA RAM GOGOI AND ANR	MR. I CHOUDHURY	MR. R SARMA

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LEAVE NOTE OF ADVOCATES FOR 09/11/2020

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1) MR. R K JAIN 12-10-2020 To 15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,9th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 10

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3229/2020 FIXED	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR. J SINHA	SC, GMC SC, GDD
ORDERS				
2	CrI.A./342/2018 WITH LCR(KEPT IN P.B. SECTION), FIXED	SRI NITUL DAIMARY @ NAIHAB Versus THE NATIONAL INVESTIGATION AGENCY (NIA)	MR. M SARANIA MR. S U AHMED MS. I KEITZAR	SC, NIA
WITH	3	Death Sentence Ref./5/2018	NATIONAL INVESTIGATION AGENCY (NIA)	SC, NIA
		Versus BISHNU NARZARY ANR		MR N DUTTA (R2) MR. N N B CHOUDHURY (R2) MR. N SARKAR (R2)
WITH	4	CrI.A./358/2018	SRI AJOY BASUMATARY @ B. BUHUM Versus NATIONAL INVESTIGATION AGENCY AND ANR	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU MR. A PHUKAN
WITH		I.A.(CrI.)/945/2018 in CrI.A./358/2018	SRI AJOY BASUMATARY @ B. BUHUM Versus NATIONAL INVESTIGATION AGENCY AND ANR	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU MR. A PHUKAN
WITH		I.A.(CrI.)/483/2020 in CrI.A./358/2018	NATIONAL INVESTIGATION AGENCY(NIA) Versus AJOY BASUMATARY @ B BUHUM AND ANR.	MR. S.C. KEYA(SC, NIA)
WITH	5	CrI.A./93/2019	BISHNU NARZARY @ N. BERAMA Versus THE NATIONAL INVESTIGATING AGENCY (NIA)	MR. M SARANIA MD. S U AHMED MS. I KEITZAR

6	WITH CrI.A./171/2019	SRI SANJU BORDOLOI Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA MS R HALOI	SC, NIA
7	I.A.(CrI.)/883/2019 WITH OFFICE NOTE AND LCR 6 FILES, FIXED in CrI.A./400/2019 WITH CrI.A./400/2019	SRI MONESWAR DAS Versus MRS. NILIMA DAS AND ANR	MR. S K BHATTACHARYYA MR. B SINHA MS N BARMAN	PP, ASSAM
8	I.A.(CrI.)/184/2020 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./82/2020 WITH CrI.A./82/2020	SRI JOYRAM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
9	I.A.(CrI.)/457/2020 WITH OFFICE NOTE, FIXED in CrI.A./50/2016 WITH CrI.A./50/2016	SRI JOYRAM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MS. B BHUYAN,Ld APP,Assam PP, ASSAM
9	I.A.(CrI.)/457/2020 WITH OFFICE NOTE, FIXED in CrI.A./50/2016 WITH CrI.A./50/2016	SRI NIRMAL PAUL AND ANR Versus THE STATE OF ASSAM AND ANR	MR N AHMED	PP, ASSAM
10	WITH CrI.A./78/2016	SRI NIRMAL PAUL and ANR Versus THE STATE OF ASSAM and ANR	MD.F H LASKAR MR.S DAS MRS I AHMED MR.N AHMED MR.B I KHAN	MR.A D CHOUDHURY R-2 MR.K K DEKA(R-2) MR.R SARMA(R-2) MR K K BARMAN(R-2) PP, ASSAM
10	WITH CrI.A./78/2016	SRI HARE KRISHNA PAUL Versus THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED MR.S AHMED	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
11	WITH CrI.A./94/2016	SRI SIBA PAUL @ SIBU PAUL and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR. E AHMED MS.J BORAH MR. S BISWAS	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMAR-2 PP, ASSAM MRK K BARMAN(R-2)
12	WITH CrI.A./50/2017	SRI BIPUL PAUL Versus THE STATE OF ASSAM and ANR	MRK NAYAK MR.I C DEKA MR T KALITA	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
HEARING				
13	CrI.A./376/2019 WITH LCR 4 FILES, P.B.-2, FIXED WITH I.A.(CrI.)/809/2019 in CrI.A./376/2019	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. R CHOUDHURY MR. I U CHOWDHURY	MR. N S LASKAR(RESP NO 2) MR. A H M R CHOUDHURY(RESP NO 2) PP, ASSAM
14	I.A.(CrI.)/154/2020 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2, FIXED in CrI.A./60/2020	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. R CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
14	I.A.(CrI.)/154/2020 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2, FIXED in CrI.A./60/2020	SUMAN BISWAS @ SUMANTA BISWAS Versus THE STATE OF ARUNACHAL PRADESH AND ANR	MR. M BISWAS MS M DAS	GA, AP

WITH
Crl.A./60/2020

SUMAN BISWAS @ SUMANTA BISWAS
Versus
THE STATE OF ARUNACHAL PRADESH
AND ANR

MR. M BISWAS
MS M DAS

GA, AP

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LEAVE NOTE OF ADVOCATES FOR 09/11/2020

1) MR. R K JAIN 12-10-2020 To 15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - II

**THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH OR AT 2 P.M.
WHICHEVER IS EARLIER.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	I.A.(Civil)/1820/2020 in WP(C)/1466/2020	SABITA HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS.	MR D BARMAN	
	WITH WP(C)/1466/2020	SABITA HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR D BARMAN	SC, SEC. EDU.
ADMISSION				
2	WP(C)/6570/2018	NABIN BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MD S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
3	WP(C)/6583/2018	JOGEN CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MD S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
4	WP(C)/1152/2019	SAMSUDDIN BARBHUIYA AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S ROY MR. M H LASKAR	SC, SEC. EDU.
5	WP(C)/7697/2019	SATYEN GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR MS. M K BROWN	MR. A DEKA SC, EDU
6	WP(C)/7985/2019	PRATIBHA LAHKAR Versus THE STATE OF ASSAM AND 7 ORS.	MISS. M DAS MR. P SAIKIA MS. N BORDOLOI MS. P TAMULI	SC, SEC. EDU. MR. U K BARMAN MR H ALI MR. M MALAKAR SC, BTC
ORDERS				
7	I.A.(Civil)/3862/2018 in WP(C)/5984/2018	SCHOOL MANAGING COMMITTEE OF 1236 DAUKMARI L.P. SCHOOL Versus STATE OF ASSAM AND 6 ORS.	MR. D P BORAH MR B PAUL	SC, ELEM. EDU

	WITH WP(C)/5984/2018	SCHOOL MANAGING COMMITTEE OF 1236 DAUKMARI L.P. SCHOOL Versus THE STATE OF ASSAM AND 6 ORS.	MS. S BORA MR. D P BORAH MR B PAUL	SC, ELEM. EDU
8	WP(C)/4447/2019	ASHOK KR. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU MR S DAS MR S HOQUE
9	WITH WP(C)/2291/2019	ASHOK KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K SARMA MR H J TAMULI	SC, HIGHER EDU MR S DAS (R3)
10	WP(C)/5776/2019	TIRTHA KR. DEORI AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SHARIF MR. S ZAMAN MR. M ALAM	SC, ELEM. EDU MR. T J MAHANTA MR. A BORUA MR D MAHANTA SC, SSA
11	Cont.Cas(C)/400/2020 FIXED	SANAT KR. SARMA Versus PREETOM SAIKIA AND ANR.	MR. MD S HOQUE MR. M DEKA	SC, SEC. EDU. MS. N PHUKAN
12	Cont.Cas(C)/401/2020 FIXED	BABY SINGHA Versus PREETOM SAIKIA AND 3 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MS. N PHUKAN, SC SEC EDU
13	Cont.Cas(C)/402/2020 FIXED	AKHIL CHANDRA DEVA SARMA Versus PREETOM SAIKIA AND 3 ORS.	MR. B KUMAR	MR B KAUSHIK
14	Cont.Cas(C)/406/2020 FIXED	GAGAN CHANDRA ROY Versus KABIR UDDIN AHMED AND ANR.	MR. K R PATGIRI MS. P CHAKRABORTY	MR B KAUSHIK, SC EDU
15	Cont.Cas(C)/407/2020 FIXED	CHALIHA BRAHMA Versus KABIUDDIN AHMED	MR. S BORTHAKUR MR. D GOGOI	MS. R B BORA SC, BTC
16	WP(C)/588/2020	RATNAWALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, SEC. EDU. MR D DEKA
17	WP(C)/910/2020	PARTHA PRATIM DUTTA AND ANR. Versus THE UNION OF INDIA AND 9 ORS.	MS. S BHUYAN MR A R BHUYAN MR. M A I HUSSAIN MS F AHMED	ASSTT.S.G.I. SC, U G C SC, ASSAM UNIVERSITY
18	I.A.(Civil)/1641/2020 in WP(C)/7621/2019	IBRAHIM ALI Versus THE STATE OF ASSAM AND 8 ORS.	MR J C BORAH	SC, SEC. EDU. MR. N GOSWAMI MR. P K DEKA
	WITH WP(C)/7621/2019	IBRAHIM ALI Versus THE STATE OF ASSAM AND 8 ORS.	MR J C BORAH	SC, SEC. EDU. MR. N GOSWAMI MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR
	WITH I.A.(Civil)/466/2020 in WP(C)/7621/2019	LAKHAN CHANDRA DAS Versus IBRAHIM ALI AND 8 ORS	MR. N GOSWAMI MR. P K DEKA MD. S ALOM	SC, SEC. EDU. MR J C BORAH
19	WP(C)/2650/2020	PABITRA BORA Versus THE STATE OF ASSAM AND 7 ORS	MS. S KHAN MRS. S P HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. S R BORUAH

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LEAVE NOTE OF ADVOCATES FOR 09/11/2020

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1) MR. R K JAIN 12-10-2020 To 15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/245/2017 P/H	M/S. CHANDMARI TEA CO. PVT LTD Versus THE STATE OF ASSAM and 2 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	GA, ASSAM MR.Y DOLOI(R- 1,2&3) ADDL. AG, ASSAM
	WITH I.A.(Civil)/1897/2017 in WP(C)/245/2017	AXOMIYA BYABASAYEE SAMAJ and ANR Versus M/S. CHANDMARI TEA CO. PVT LTD. and 3 ORS	MR.S BANIK MR.R R GOGOI MR.K P PATHAK	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM
2	WP(C)/1743/2017	M/S. CHANDMARI TEA COMPANY PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.G N SAHEWALLA MR.MD ASLAM MR.P DEKA MR.A CHETIA MS.D SWAMI	GA, ASSAM MR.Y DOLOI(R- 1-3) ADDL. AG, ASSAM
	WITH I.A.(Civil)/2502/2017 in WP(C)/1743/2017	AXOMIYA BYABASAYEE SAMAJ Versus M/S. CHANDMARI TEA COMPANY PVT. LTD. and 3 ORS	MR.S BANIK MR.R R GOGOI	MR.G N SAHEWALLA GA, ASSAM MR.MD ASLAM MR.P DEKA MR.A CHETIA MS.D SWAMI
3	WP(C)/8696/2019 CAVT. NO.1209/2019 P/H	TAFE MOTORS AND TRACTORS LTD. Versus THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	MR. B GOGOI MR. S N TAMULI MR. D CHOUDHURY MS. A BEGUM MR. A PHUKAN SC, AGRI. DEPARTMENT FOR CAVEATOR MR. T CHAKRABORTY
	WITH I.A.(Civil)/359/2020 in WP(C)/8696/2019	TAFE MOTORS AND TRACTORS LTD. Versus THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	MR. B CHOUDHURY SC, AGRI. DEPARTMENT
4	WP(C)/8699/2019 CAVT. NO. 1209/2019	TRACTORS AND FIRM EQUIPMENT LTD. Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. J PATOWARY	MR. B GOGOI MR. S N TAMULI MR. D CHOUDHURY MS. A BEGUM MR. A PHUKAN SC, AGRI. DEPARTMENT MR. T CHAKRABORTY FOR CAVEATOR

	WITH I.A.(Civil)/361/2020 in WP(C)/8699/2019	TRACTORS AND FIRM EQUIPMENT LTD. Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. J PATOWARY	MR. B CHOUDHURY SC, AGRI. DEPARTMENT
5	CRP(I/O)/213/2018	SHRI NIRENDRA NATH KAKATI Versus SHRI SANJAY KUMAR AGARWAL	MR. L TALUKDAR MR B DAS MRS. M DAS MR H TALUKDAR	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MR H K SARMA MR. M SAHEWALLA
6	CRP/38/2019	ANU BORAH Versus NIRU BORAH	MR. I C DEKA MS. D BARMAN	
7	CRP/112/2019	DEEPAK BORTHAKUR AND ANR. Versus DEEPA NEWAR	MR. A J SARMA MR. S K GHOSH MR G ALAM	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA MR B M DEKA
8	CRP/124/2019	SULOCHANA DEVI CHOUDHURY AND 7 ORS. Versus BINOD KUMAR JAIN	MR. S SHARMA MR. S N ADHYAPAK	MR SISHIR DUTTA MS. O PHUKAN
9	CRP(I/O)/405/2019	KAMAL KUMAR JAIN Versus RADHA SARMA AND ANR.	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	Mukesh Sharma (R1)
10	CRP/38/2020	MD. MUHAEDDIN Versus SRIPRAKASH TEWARI	DR. B AHMED MD A SAHAD S HAQUE	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP FOR CAVEATOR
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
11	RSA/80/2019	SRI RAJIB SARMA Versus SRI PRADIP SARMA AND 4 ORS.	MR D C K HAZARIKA MS J KALITA	
	WITH I.A.(Civil)/1244/2019 in RSA/80/2019	SRI RAJIB SARMA Versus SRI PRADIP SARMA AND 4 ORS.	MR D C K HAZARIKA MS J KALITA	
12	RSA/201/2019	SMTI. PAHESWARI NATH @ DEVI AND 3 ORS Versus SRI DIPAK NATH AND 11 ORS.	MR G J SAIKIA MR. K R BOROOAH MR S DAS	
	WITH I.A.(Civil)/3064/2019 in RSA/201/2019	SMTI. PAHESWARI NATH @ DEVI AND 3 ORS Versus SRI DIPAK NATH AND 11 ORS	MR G J SAIKIA MR. K R BOROOAH MR S DAS	
13	RSA/35/2020	SHRI RAJEEV GOSWAMI @ RAJIB GOSWAMI Versus ON THE DEATH OF RADHIKA PRASAD KHOUND, HIS DAUGHTER SMT. SUDESNA KHOUND AND ANR	MR. N C DAS MS. M DEVI MR. A DAS	
	WITH I.A.(Civil)/1244/2019 in RSA/80/2019	SMTI. PAHESWARI NATH @ DEVI AND 3 ORS Versus SRI DIPAK NATH AND 11 ORS	MR G J SAIKIA MR. K R BOROOAH MR S DAS	
14	CRP/181/2019	RAJEEV GOSWAMI @ RAJIB GOSWAMI Versus ON THE DEATH OF RADHIKA PRASAD KHOUND, HIS LEGAL HEIRS SMT. SUDESNA KHOUND AND ANR	MS. M DEVI MR. N C DAS MR A DEY MR A DAS	MR. P J SAIKIA MR. A K GUPTA
15	RSA/37/2020	ABDUL REZZAK Versus ON THE DEATH OF MOWAZZAM HUSSAIN, HIS LEGAL HEIRS REPRESENTING AND 3 ORS.	MR. J AHMED MS A HUSSAIN	

ORDERS

16	RSA/11/2015	SRI BISWANATH MAJUMDAR and 6 ORS Versus SRI ANANTA CHANDRA BHOWMICK and 2 ORS	MR.A C SARMA MR.P CHAKRABORTY MR.B HALDAR	MR.S DAS(R-1&2) MR.B KALITAR-1and2
17	I.A.(Civil)/2329/2017 in RSA/118/2014	ARJUN SINHA Versus STATE OF ASSAM and 7 ORS.	MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	GA, ASSAM MS. S SARMA MR A CHAKRABARTY SC, P W D
	WITH RSA/118/2014	ARJUN SINHA Versus STATE OF ASSAM and 7 ORS.	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	GA, ASSAM
18	RSA/93/2018	SMTI DEEPA SARMA Versus SRI SACHIN CHANDRA KAKATI and 3 ORS	MR. R J BORDOLOI MR.S SARMA MRS. M SARMA MR.R HAZARIKA MR. R ALI MS. G P SHAHI	MR H NATH MR. B D DEKA MR. M DAS
19	RSA/157/2018	ASIM KUMAR DAS AND 10 ORS Versus AMBU DAS AND 325 ORS	MR. S K GHOSH MS. E AHMED	MR. N DHAR (R1, R2) MR. T U LASKAR (R1, R2) MS. S DASGUPTA (R1, R2) MS. U BARUAH (R1, R2)
	WITH I.A.(Civil)/1895/2018 in RSA/157/2018	ASIM KUMAR DAS AND 10 ORS Versus AMBU DAS AND 325 ORS	MR. S K GHOSH MS. E AHMED	
20	I.A.(Civil)/1090/2018 IN RSA/146/2007(D/O) in RSA/146/2007	ASWINI CHOUHAN AND 5 ORS Versus NILOMANI CHOUHAN AND 5 ORS	MR. V N UPADHYAY MR. A K SINGH MR. R KONWAR MR. H L MAURYA MR. J K BHUYAN	MR. P S DEKA MS. A CHAKRABARTY MS P DAIMARI
	WITH I.A.(Civil)/1091/2018	ASWINI CHOUHAN AND 5 ORS Versus NILOMANI CHOUHAN AND 5 ORS	MR. A K SINGH MR. V N UPADHYAY MR. R KONWAR MR. H L MAURYA MR. J K BHUYAN	
	WITH I.A.(Civil)/1092/2018	ASWINI CHOUHAN AND 5 ORS Versus NILOMANI CHOUHAN AND 5 ORS	MR. A K SINGH MR. V N UPADHYAY MR. R KONWAR MR. H L MAURYA MR. J K BHUYAN	
21	I.A.(Civil)/1231/2018 in RSA/293/2016	DHIRENDRA NATH HAZARIKA Versus KRISHNA KANTA HAZARIKA AND 8 ORS	MR G N SAHEWALLA MS. B SARMA MS. R JAIN MR. P DEKA MD. ASLAM	MR. S R GOGOI MR. N K DEKA MR. P R MAHANTA
	WITH RSA/293/2016	DR DHIRENDRA NATH HAZARIKA Versus SRI KRISNA KANTA HAZARIKA and 7 ORS	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MS.D SWAMI MD.ASLAM	MS.P R MAHANTA(R-1) MR.S R GOGOI(R-1) MR.N K DEKA(R-1)
	WITH I.A.(Civil)/170/2017 in RSA/293/2016	DR DHIRENDRA NATH HAZARIKA Versus SRI KRISNA KANTA HAZARIKA and 7 ORS	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MS.D SWAMI MD.ASLAM	
	WITH I.A.(Civil)/1232/2018 in RSA/293/2016	DHIRENDRA NATH HAZARIKA Versus KRISHNA KANTA HAZARIKA AND 8 ORS	MR G N SAHEWALLA MS. B SARMA MS. R JAIN MR. P DEKA MD. ASLAM	MR. S R GOGOI MR. N K DEKA MR. P R MAHANTA

	WITH I.A.(Civil)/1233/2018 in RSA/293/2016	DHIRENDRA NATH HAZARIKA Versus KRISHNA KANTA HAZARIKA AND 8 ORS	MR G N SAHEWALLA MS. B SARMA MS. R JAIN MR. P DEKA MD. ASLAM	MR. S R GOGOI MR. N K DEKA MR. P R MAHANTA
22	RSA/98/2019	BABUR ALI AND 4 ORS. Versus BABU SK. AND 14 ORS.	MR. A RAHMAN	MR. J KALITA MR M RAHMAN
23	RSA/237/2019	SMTI. BASANTI BORDOLOI AND ANR Versus SMTI. PHUTI HIRANI AND 8 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. A ALAMGEER MR. A ALAM MD. R ALI
	WITH I.A.(Civil)/3516/2019 in RSA/237/2019	SMTI. BASANTI BORDOLOI AND ANR Versus SMTI. PHUTI HIRANI AND 8 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	
24	WITH RSA/234/2019	SHRI GOPAL HIRA Versus SMTI. PHUTI HIRANI AND 9 ORS.	MR. A ALAMGEER MR. A ALAM MD. R ALI	MR. M A SHEIKH MS. R CHOUDHURY K U AHMED MR. F ISLAM MS. S S ZIA
	WITH I.A.(Civil)/3460/2019 in RSA/234/2019	SHRI GOPAL HIRA Versus SMTI. PHUTI HIRANI AND 9 ORS	MR. A ALAMGEER MR. A ALAM MD. R ALI	
	WITH CO/14/2020 in RSA/234/2019	SMTI. PHUTI HIRANI Versus SRI GOPAL HIRA AND 9 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	MR. A ALAMGEER R ALI
25	RSA/238/2019	JAHIR UDDIN AND 25 ORS. Versus SHAI DUR RAHAMAN AND 6 ORS.	MR. S K GHOSH MR. N I KHAN MS F AHMED	MR M H AHMED MD. A. HUSSAIN
26	WITH RSA/247/2019	JAHIR UDDIN AND 25 ORS. Versus SHAI DUR RAHAMAN AND 6 ORS.	MR. S K GHOSH MR. N I KHAN MS F AHMED	
	WITH I.A.(Civil)/3569/2019 in RSA/247/2019	JAHIR UDDIN AND 25 ORS. Versus SHAI DUR RAHAMAN AND 6 ORS	MR. S K GHOSH MR. N I KHAN MS F AHMED	
27	RSA/241/2019	SRI DEBEN NATH AND 4 ORS Versus SRI DIMBESWAR NATH AND ANR	MR. S DEKA MR. M PATHAK MS. P BHUYAN MS. J BORO	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
28	RSA/260/2019	NASIMA ARA BEGUM Versus SULTAN SALAHUDDIN AHMED AND 5 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL MR S AHMED MR K BROOK	MR. K M HALOI MR. M I HUDA
29	I.A.(Civil)/55/2020 WITH LCR in RSA/178/2017	SOLEMAN KHAN and 3 ORS Versus PRADYUMNA NARAYAN CHOUDHURY and ANR	MR. P K ROY MS. S KANUNGOE MS. A CHAKRABARTY	
	WITH RSA/178/2017	SOLEMAN KHAN and ANR Versus PRADYUMNA NARAYAN CHOUDHURY and ANR	MR.P K ROY MR.I H SAIKIA MS.S KANUNGOE MS.A CHAKRABORTY	MR.M DAS MR.B D DEKA

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LEAVE NOTE OF ADVOCATES FOR 09/11/2020

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1) MR. R K JAIN 12-10-2020 To 15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,9th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
1	Bail Appln./2055/2020 FIXED	NASIR HUSSAIN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
2	Bail Appln./2057/2020 FIXED	RAMJAN ALI Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
3	Bail Appln./2145/2020 WITH PHOTOCOPY OF LCR AND C.D., B/O	GAUTAM BARUA Versus THE STATE OF ASSAM	MR. A M BORA MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	PP, ASSAM
4	Bail Appln./2253/2020 SCANNED COPY OF C.D., FIXED	LUKEN CH ROY Versus THE STATE OF ASSAM	MR. K ROY	PP, ASSAM
5	Bail Appln./2260/2020 FIXED	SUMAN SARKAR AND 3 ORS Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	PP, ASSAM
<u>BAIL HEARING</u>				
6	AB/2055/2020 FIXED	POMPA PAITYA @ GARGI PAITYA Versus THE STATE OF ASSAM	MR H MEDHI	PP, ASSAM
7	AB/2421/2020 FIXED	MOSTAFA ALI @ MOSTAFA AND 2 ORS. Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
8	AB/2441/2020	AKBAR HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
9	AB/2442/2020	JOYNAL ABEDIN Versus THE STATE OF ASSAM	MR. P A AHMED MR S U AHMED J U AHMED	PP, ASSAM
10	AB/2443/2020	BOLINDRA HAZARIKA @ BOLIN Versus THE STATE OF ASSAM	MR G KHANDELIA MR. K DEKA	PP, ASSAM
11	AB/2444/2020	SADDAM HUSSAIN @ PUTUL @ TUTUL Versus THE STATE OF ASSAM	MR Z ALAM MR. M ISLAM MR. N D SARMA	MS. S NAZNEEN PP, ASSAM
12	AB/2445/2020	HIREN CHUTIA AND 3 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM

13	AB/2447/2020	RAM DAS AND 3 ORS. Versus THE STATE OF ASSAM	MR. A J HAZARIKA	PP, ASSAM
14	AB/2452/2020	DHIRAJ DAS @ DHIRAJ DAS KASHYAP Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
15	AB/2474/2020	IMRAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. MOHAMMAD ALI	PP, ASSAM
16	AB/2652/2020 FIXED	KAMAL JYOTI PAIT @ SARBESWAR PAIT Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
17	AB/2659/2020	BHASKAR DEB Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR S CHOUDHURY	PP, ASSAM
18	AB/2772/2020	BALK BARUAH @ BHATY BARUAH AND ANR. Versus THE STATE OF ASSAM	MR. N C DAS	PP, ASSAM

ORDERS

19	I.A.(CrI.)/618/2019 WITH LCR 6 FILES, FIXED in CrI.Pet./659/2017 WITH CrI.Pet./659/2017	MAKIBAR RAHMAN Versus MUSSTT. TAHMINA BEGUM and 3 ORS. MAKIBAR RAHMAN Versus MUSSTT. TAHMINA BEGUM and 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. S CHOUHAN MR.S CHAUHAN MR.A R SHOME MR.SHEKHAR CHAUHAN	MS. M B BARUAH MRS.M B BARUAH(R- 1&3)(R-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/11/2020

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1) MR. R K JAIN 12-10-2020 To 15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2374/2020	SANA ALI @ SUNU ALI Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. S ISLAM MR A HAWARI	PP, ASSAM
MOTION				
2	Crl.Rev.P./168/2020	CHINA LALUNG Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS	PP, ASSAM
3	Crl.Pet./272/2020 FIXED	DILIP PAUL CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. N SARKAR MR P K BASU	PP, ASSAM
WITH				
4	Crl.Pet./148/2020	PRADIP KUMAR SARMAH AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N SARKAR MR P K BASU MS A BORGHAIN	PP, ASSAM
5	Crl.Pet./395/2020 WITH LCR 1 FILE(SCANNED), FIXED	MATHI NIRANJANA RAO Versus THE UNION OF INDIA	MR. P J SAIKIA MS B GOGOI MR J K Bhuyan	MR. S C KEYAL SC, DRI
6	Crl.Pet./429/2020	DILIP KALITA Versus THE STATE OF ASSAM AND ANR	MR. A K JAIN MR. M KALITA	PP, ASSAM
7	Crl.Pet./455/2020	GOUTAM DAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. D GOGOI	PP, ASSAM
8	Crl.Pet./477/2020	NARAYAN CH. MEDHI AND ANR. Versus THE STATE OF ASSAM	MR. B HALDAR MR. S BARMAN	PP, ASSAM
9	Crl.Pet./497/2020	ESUFA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
10	Crl.Pet./520/2020 FIXED	AMIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR M HAQUE G UDDIN MS. P A TALUKDAR	PP, ASSAM
ORDER NO STEPS				
11	Crl.Pet./378/2020 WITH LCR 1 FILE	GANESH KACHARY Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR B C MUCHAHARY	PP, ASSAM

ADMISSION

12	Crl.Pet./209/2019 FIXED	ASHISH PHOOKAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. P K GOSWAMI MR. K GOSWAMI MR H K NATH MR. A SANDILYA	MR. M J BARUAH (R2) PP, ASSAM
13	Crl.Pet./408/2019 FIXED	NILOTPAL BAROOAH Versus THE STATE OF ASSAM AND ANR.	MR. L P NATH	MR. S BORTHAKUR MR. J ABBAS PP, ASSAM
14	Crl.Rev.P./496/2019 WITH LCR 4 FILES, FIXED	M/S. AYUSHI ENTERPRISE Versus M/S. HOMTEK INDIA SNACKS MANUFACTURING CO. AND ANR.	MR. K BHATTACHARJEE MS B TALUKDAR	MR. N SHARMA MS A UPADHAYA PP, ASSAM
15	Crl.Pet./918/2019 FIXED	SANTOSH KUMAR CHOUDHARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	MR. A GOYAL MR. A CHOUDHURY PP, ASSAM
16	Crl.Rev.P./17/2020 WITH LCR 1 FILE	M/S. SHILLONG ISPAT AND ROLLING MILLS Versus THE STATE OF ASSAM	MR. A K SINGH MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
17	Crl.Pet./354/2020 CRL.PET. 290/2020(D/O), CRL.PET. 400/2020(D/O), FIXED	DULAL BORA Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MS. P BORAH	MR. S S ROY MR. S BORTHAKUR MR. R BARTHAKUR PP, ASSAM

BAIL HEARING (BA)

18	Bail Appln./1556/2020 FIXED	ABDUL WAHAB AKAND @ WAHAB Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
19	Bail Appln./2072/2020 FIXED	AKTAR HUSSAIN @ AKTAR ALI Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
20	Bail Appln./2139/2020 FIXED,(SCANNED COPY OF C.D.)	BIREN SINGH ENGTI Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
21	Bail Appln./2161/2020 FIXED	RAJIB AHMED @ RAKESH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. A. F. N. U. MOLLAH	PP, ASSAM
22	Bail Appln./2267/2020 FIXED, BY STATEMENT	PADMA SAHA Versus UNION OF INDIA	MR. S AGARWAL	MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS

BAIL HEARING

23	AB/1436/2020 FIXED	HABEL SIKDAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
24	WITH AB/2263/2020	SHAHIDUL ISLAM SIKDAR @ SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
25	AB/1757/2020 FIXED	PARAG KALITA AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. A SARMAH MS S SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/432/2020 in AB/1757/2020	PARAG KALITA AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. A SARMAH	PP, ASSAM
26	AB/2178/2020 FIXED	BIRKU GOWALA Versus THE STATE OF ASSAM	MR T THAKURIA MR. M ALI	PP, ASSAM
27	AB/2207/2020 FIXED	MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM

28	AB/2255/2020 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
29	AB/2361/2020 FIXED	ASIKUL ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR A RAHMAN	PP, ASSAM
30	AB/2366/2020 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	PP, ASSAM
31	AB/2376/2020 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	PP, ASSAM
32	AB/2500/2020 FIXED	MONAF SHEIKH @ MANNAF SHEIKH AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY	PP, ASSAM
33	AB/2553/2020 FIXED	HASINUR ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
34	AB/2611/2020 FIXED	MINA DEKA AND ANR. Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
35	AB/2761/2020 FIXED	JEHIRUL BORA @ JEHIRUL BORAH Versus THE STATE OF ASSAM	MR P DAS	PP, ASSAM
36	AB/2762/2020 FIXED	GOMESWAR DAS Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
	WITH			
37	AB/2439/2020	SAMRAT DAS AND ANR. Versus THE STATE OF ASSAM	MR. P P DAS MR. R AHMED	PP, ASSAM
38	AB/3000/2020 FIXED	SAHATON BIBI AND 3 ORS Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN KAKALI DEVI	PP, ASSAM
		HEARING		
39	CrI.Pet./67/2020 WITH LCR 1 FILE(SCANNED), FIXED	ISHTIAQUE AHMED KHAN Versus THE STATE OF ASSAM AND 2 ORS.	DR. R SARMAH MS. M PAUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/11/2020

1) MR. R K JAIN 12-10-2020 To 15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL SIT TILL THE RISING OF
DIVISION BENCH-I AND WILL SIT AGAIN,
IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2375/2020	NABA KR. CHOUDHURY Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
2	Bail Appln./2377/2020	MD. MATIUR RAHMAN @ MATIUAR RAHMAN @ PAPU Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
<u>MOTION</u>				
3	AB/3134/2020	GULEH AHMED LASKAR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
4	AB/3137/2020	RACHIDUL HAQUE Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
<u>ORDER NO STEPS</u>				
5	Crl.A./158/2012 WITH OFFICE NOTE, LCR 4 FILES	KUSHAL BORAH Versus THE STATE OF ASSAM	MS.N MODI MR.D K CHOMAL	PP, ASSAM
6	Crl.A./179/2020 WITH OFFICE NOTE, LCR 4 FILES	MD. ABDUL JUBBAR Versus THE STATE OF ASSAM AND ANR	MR. C GOSWAMI	PP, ASSAM
	WITH I.A.(Crl.)/435/2020 in Crl.A./179/2020	MD. ABDUL JUBBAR Versus THE STATE OF ASSAM AND ANR	MR. C GOSWAMI	PP, ASSAM
<u>ADMISSION</u>				
7	Crl.A./403/2019 WITH OFFICE NOTE AND LCR 4 FILES	SOFIUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MS P LEKHARU	PP, ASSAM
8	CRL.A(J)/55/2020	DHANJIT HARIJAN Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM

BAIL HEARING (BA)

9	Bail Appln./2044/2020 FIXED	PRAFULLA KUMAR ROY Versus THE STATE OF ASSAM	MR A ALI MR. J AHMED MS A HUSSAIN	PP, ASSAM
10	Bail Appln./2115/2020 FIXED	IQBAL AHMED AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
11	Bail Appln./2193/2020 FIXED	NIPEN HAZARIKA Versus THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MR R R BARUAH	PP, ASSAM

BAIL HEARING

12	AB/2153/2020 FIXED	AZAHAR ALI SK. @ AJAHAS ALI SK. Versus THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM
13	AB/2626/2020 FIXED	UTTAM PAUL Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
14	AB/2630/2020 FIXED	ROSHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
15	AB/2705/2020 B/O	HATEM ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM
16	AB/2739/2020 FIXED	DIPANKAR ROY Versus THE STATE OF ASSAM	MR. D SARMAH MR J BARUA	PP, ASSAM
17	AB/2741/2020 FIXED	IKRAMUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
18	AB/2747/2020 FIXED	SALEMAN ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A R SIKDAR MR FAIZUL HOQUE	PP, ASSAM
19	AB/2840/2020 FIXED	AFSAR ALI Versus THE STATE OF ASSAM	MRS. K DEVI	PP, ASSAM

ORDERS

20	CrI.A./170/2012 WITH LCR 5 FILES	KISHORI MOHAN DAS Versus THE STATE OF ASSAM	MR.U C RABHA MR.G C PHUKAN	PP, ASSAM	
21	CrI.A./311/2013 WITH OFFICE NOTE, LCR 4 FILES	NAMAL DAS Versus THE STATE OF ASSAM,	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA	PP, ASSAM	
22	CrI.A./188/2014 WITH OFFICE NOTE, FIXED	VARDHMAN FINANCE Versus SHEKH SHAH ALAM and ANR.	MR.D K KOTHARI MRR K MOUR MR.B DEKA MR.B JAIN	PP, ASSAM	
23	CrI.A./275/2017 WITH LCR 5 FILES	MR BIJOY XESS Versus THE STATE OF ASSAM and ANR	MR.R DAS MR. N ALAM MR.S U AHMED MRK JAIN	PP, ASSAM	
24	CrI.A./14/2019 WITH OFFICE NOTE	AMRIT CEMENT LTD Versus M/S SHYAM SANCHITA ENTERPRISE AND ANR	MR G N SAHEWALLA MS. M JAIN MRS. S D DEKA	MR. D K DAS (R1 & R2) MR. P MAHANTA (R1 & R2) MR. R B GOHAIN (R1 & R2)	
25	CrI.L.P./103/2019 in CrI.A./9282/2019 WITH CrI.A./9282/2019 (Filing Number)	SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM	
26	CrI.A./301/2019 WITH LCR	SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR	SRI SAILEN KALITA Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM

27	Crl.A./438/2019 WITH OFFICE NOTE, LCR 4 FILES	ABDUL ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR J ISLAM	PP, ASSAM
28	Crl.A./450/2019 WITH OFFICE NOTE, LCR 5 FILES	SRI RAJIB BORDOLOI Versus THE STATE OF ASSAM AND ANR	MS M D MEDHI MR. B C DAS	PP, ASSAM
29	Crl.A./452/2019 WITH LCR	SRI PREMJIIT DAS @ PRANJIT DAS @ PRATAP DAS Versus THE STATE OF ASSAM AND ANR	MR. B GOGOI MR P NAYAK MR. A PHUKAN	PP, ASSAM
30	I.A.(Crl.)/503/2019 in Crl.A./248/2019 WITH Crl.A./248/2019	SRI HARI PRASAD AGARWALLA Versus THE STATE OF ASSAM AND ANR HARI PRASAD AGARWALLA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	PP, ASSAM MR. B. DUTTA MR. S BANIK A N HUSSAIN PP, ASSAM
31	CRL.A(J)/17/2020 WITH OFFICE NOTE	ASURUDDIN Versus THE STATE OF ASSAM	MR. P N GOSWAMI(AMICUS CURIAE)	PP, ASSAM
32	CRL.A(J)/27/2020 WITH OFFICE NOTE	RITU BORA @ JAAN Versus THE STATE OF ASSAM	MS D SAIKIA, AMICUS CURIAE	PP, ASSAM
33	Crl.L.P./39/2020 WITH LCR 2 FILES in Crl.A./4926/2020 WITH Crl.A./4926/2020 (Filing Number)	PANKAJ DAS Versus RUNU ARANDHARA PANKAJ DAS Versus RENU ARANDHARA (A)	MR. P SARMAH MR. D K BORAH	
34	Crl.L.P./43/2020 CRL.A.____ in Crl.A./7821/2019 WITH Crl.A./7821/2019 (Filing Number) WITH I.A.(Crl.)/502/2020	ENFORCEMENT DIRECTORATE Versus SAJIDUR RAHMAN @ MUNNA AND 3 ORS. ENFORCEMENT DIRECTORATE Versus SAJIDUR RAHMAN @ MUNNA AND 3 ORS. ENFORCEMENT DIRECTORATE Versus SAJIDUR RAHMAN @ MUNNA AND 3 ORS.	MRS. A GAYAN MRS. A GAYAN	
35	I.A.(Crl.)/122/2020 WITH OFFICE NOTE, LCR 4 FILES in Crl.A./35/2020 WITH Crl.A./35/2020	AZIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR AZIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MD. I HUSSAIN	PP, ASSAM PP, ASSAM
36	I.A.(Crl.)/254/2020 WITH OFFICE NOTE, LCR 5 FILES, FIXED in Crl.A./115/2020 WITH Crl.A./115/2020	SRI SHANKAR MALAKAR Versus THE STATE OF ASSAM AND ANR SRI SHANKAR MALAKAR Versus THE STATE OF ASSAM AND ANR	MR. R ALI MS. A KHATUN MR. M R CHOUDHURY MR. R ALI MS. A KHATUN MR. M R CHOUDHURY	PP, ASSAM PP, ASSAM
37	I.A.(Crl.)/434/2020 in Crl.A./2180/2020 WITH Crl.A./2180/2020 (Filing Number) WITH Crl.L.P./41/2020	SRI RANJIT BURAGOHAIN Versus SRI SURJYA KUMAR BORA SRI RANJIT BURAGOHAIN Versus SRI SURJYA KUMAR BORA SRI RANJIT BURAGOHAIN Versus SRI SURJYA KUMAR BORA	MISS S GOSWAMI MR. B J GHOSH MR. D DEY MISS S GOSWAMI MR. B J GHOSH MR. D DEY	MR. P KATAKI MS F BEGUM MR D KALITA

STAY MATTERS

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LEAVE NOTE OF ADVOCATES FOR 09/11/2020

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1) MR. R K JAIN 12-10-2020 To 15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Monday,9th November 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/3824/2020 FIXED	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus STATE OF ASSAM AND 5 ORS.	MR. B KHAKHLARY	SC, K A A C SC, SSA
ADMISSION				
2	WP(C)/424/2015 FIXED BY STATEMENT	KAMAL KRISHNA MISHRA Versus THE STATE OF ASSAM AND 6 ORS	MR.B D GOSWAMI MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MR. A ROY (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R-1 TO 6)
3	WP(C)/213/2017	SARAT KALITA and 25 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.A C BURAGOHAIR MRS.M BORAH MR.H BURAGOHAIR MRS.B HAZARIKA	GA, ASSAM
4	WP(C)/590/2017	SURENDRA DAIMARI and 42 ORS. Versus THE POWER GRID CORPORATION OF INDIA LTD and 4 ORS.	MR.N ZAMAN MR.A GANGULY MR.A BORA	MR.M Z AHMEDR- 1and2 GA, ASSAM MR.S K MEDHI(SC, PGCI) MR.A DAS(SC, PGCI) MR.A M DUTTA(R- 1&2) MR.B DUTTA(R- 1&2) MR.S K SHARMA(R- 1&2) SC, BTC
5	WP(C)/719/2017	ABU SALEH MD. JAHANGIR Versus THE STATE OF ASSAM and 2 ORS.	MR.R ISLAM MR.U K NAIR MR.A CHETRY MR.M P SARMA	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/816/2017	MANJIT SINGH BEDI Versus THE STATE OF ASSAM and 5 ORS.	MR.ALHAJJ INAM UDDIN MRS.R MOMTAZ MR.A H M R CHOUDHURY MR.M ALI	SC, APDCL
7	WP(C)/906/2017	PRABIN CHANDRA DEY. Versus THE STATE OF ASSAM and 3 ORS.	MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.R MAZUMDAR	GA, ASSAM
8	WP(C)/1555/2017 B/O	VILLAGE WELFARE ASSOCIATION Versus THE ASSAM STATE ELECTRICITY BOARD and 6 ORS.	MR.I ALAM MR.T SK	SC, A S E B
9	WP(C)/1750/2017	JATIN CHANDRA NATH Versus THE STATE OF ASSAM and 5 ORS.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MS.P KHOUND	GA, ASSAM

10	WP(C)/1846/2017	SHEIKH SULTAN AHMED and 4 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR. N ALAM MR.S U AHMED MRK JAIN MR.P K R CHOUDHURY	SC, GMC
11	WP(C)/1933/2017	M/S. NORTH BANK TRADE AGENCY Versus THE STATE OF ASSAM and 2 ORS.	MS.B DAS MR.S CHAKRABARTY	GA, ASSAM
12	WP(C)/2012/2017	NRIPEN KONWAR Versus THE OIL AND NATURAL GAS CORPORATION LTD. and 3 ORS.	MR.B BURAGOHAIN MR.J P KACHARI	MR.G N SAHEWALLA(R-1&2) GA, ASSAM MS.P DEB(R- 1&2)
13	WP(C)/2071/2017	BAIKUNTHA NATH and 51 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.M HUSSAIN	GA, ASSAM
14	WP(C)/2143/2017	SWAGATA PAUL Versus LIFE INSURANCE CORPORATION OF INDIA and 2 ORS.	MR.D P BORAH MS.S BORO MR.B PAUL	MR.P MAHANTA(R- 1-4) MS.P SAHARIA
15	WP(C)/2396/2017	SWARNALATA PEGU Versus THE STATE OF ASSAM and 7 ORS.	MR.D K DAS MS.P BHUYAN	GA, ASSAM MR. S C KEYAL (R7) MR.S SARMA R-7 MR.A S DHILLON(R-8) MR. D NATH(R-1-6) MR B KAUSHIK(R-8)
16	WP(C)/2816/2017 CAVT. NO. 638/2017	GUWAHATI KABARSTAN COMMITTEE and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MRB KAUSHIK	GA, ASSAM MR.O P BHATI MR.T C DAS MR A ISLAM (R-6) MR.G Z AHMED(R-6) MR.P SARMA FOR CAVEATOR MR.S KHAN MR.A A HUSSAIN(R-6)
WITH				
17	WP(C)/4035/2017	THE GUWAHATI KABARSTHAN COMMITTEE and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.O P BHATI MR.T C DAS MR A ISLAM MR.G Z AHMED MR.P SARMA MR.S KHAN MR.A A HUSSAIN	GA, ASSAM MR.A SARMA(R- 3&4) MR.S K MEDHI(Sr.Adv.)(R-3&4) MR.K KALITA(R- 3&4)
18	WP(C)/3014/2017	DIPTI NARZARY and ANR Versus THE STATE OF ASSAM and 5 ORS	MR.H R AHMED MR.M A MONDAL	GA, ASSAM(R. 1,2,4-6.) SC, FINANCER. 3
19	WP(C)/3414/2017	KHETRADHAR KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MRS.V L SINGH MR.H BURAGOHAIN MS.M BORAH MR.G Z AHMED MS.H DAS	GA, ASSAM
20	WP(C)/3714/2017	JALAL HOQUE @ JALAL UDDIN Versus THE STATE OF ASSAM and 2 ORS.	MD.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM MR.D BARUAH
21	WP(C)/4227/2017	KUSHAL KUMAR TALUKDAR Versus THE UNION OF INDIA and 3 ORS.	MR.M BISWAS	GA, ASSAM SC, NF RLY
22	WP(C)/6167/2017	KHODEJA KHATUN AND 2 ORS Versus LIFE INSURANCE CORPORATION OF INDIA	MR. M A SHEIKH MD.M H CHOUDHURY MR.M RAHMAN MR.M HUSSAIN MS.F INTAZ	MR.D BARMAN(R-3) MR.R SHARMA(R- 1&2) MR.D DAS(R- 1&2) MR.J A AHMED(R-3) MRS SIKDARR-3
23	WP(C)/6603/2017	ALL BTC PROVINCIALISED L.P. SCHOOL SALARYLESS WORKING TEACHERS ASSOCIATION, KOKRAJHAR Versus THE STATE OF ASSAM AND 2 ORS	MRS.P B HAZARIKA MD.S ALI	GA, ASSAM(R1-3)
24	WP(C)/6637/2017	DHIREN DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.B PRASAD MR.D KALITA	GA, ASSAM

25	WITH WP(C)/5870/2017	BIRAJ DAS Versus THE STATE OF ASSAM and 7 ORS.	MR.D K DAS MS.P BHUYAN	GA, ASSAM
26	WP(C)/6893/2017	PUB DC BAUSHI GPSS SARBHOG and 24 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.K JAIN MR.D SARMA MR.P UPADHYAY	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/7682/2017 CAVT. NO. 1604/2017	GOPAL DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.B BANERJEE MS.C MOZUMDAR MR.A MOBARAQUE	GA, ASSAM MR.P SUNDI
28	WP(C)/1334/2020 B/O	JNYANA RANJAN BARUAH AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B PATHAK MR. R THADANI	GA, ASSAM SC, REVENUE
29	WP(C)/2790/2020 FIXED	RANJIT BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. T K BHUYAN MR. J DEKA MR S K DEKA MR. A GAUTAM	SC, HEALTH
30	WP(C)/4275/2020 FIXED	M/S BIOGENETICS DRUGS PVT LTD Versus NATIONAL HEALTH MISSION	MR. U K NAIR MR D DEKA	SC, NHM
31	WP(C)/4316/2020 (PDF), FIXED	RSH AGRO PRODUCTS LIMITED Versus THE UNION OF INDIA AND 2 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	ASSTT.S.G.I. SC, HEALTH
32	WITH WP(C)/4228/2020	M/S UNITED R.K. OIL MILL AND 2 ORS. Versus UNION OF INDIA AND ANR.	MR D K MISHRA MR. M MORE MR. P K SHARMA	ASSTT.S.G.I.
ORDERS				
33	WP(C)/812/2017	SHAIENDRA SINGH BEDI Versus THE STATE OF ASSAM and 5 ORS.	MRS.R MOMTAZ MR.A H M R CHOUDHURY MR.M ALI MR.A I UDDIN	SC, APDCL
34	I.A.(Civil)/3198/2017 WP(C) 669/15(D/O) in WP(C)/669/2015	MS. HARMEIT KAUR Versus THE ASSAM BOARD OF REVENUE and 3 ORS	MR.R HUSSAIN	GA, ASSAM MR.S BANIK
35	WP(C)/3307/2018 FIXED	M/S GUWAHATI INDUSTRIAL SALES AND SERVICE Versus THE STATE OF ASSAM AND 7 ORS.	MR. H NATH MR D DAS R SARMAH MR. I DAS	GA, ASSAM SC, FINANCE
36	WITH WP(C)/2270/2018	M/S. TRADE AND TECHNOLOGY Versus THE STATE OF ASSAM AND 10 ORS.	MR. H NATH R SARMAH	GA, ASSAM MR. M PHUKAN MR. M ALI SC, FINANCE DEPTT. MR. S CHANDA
37	WITH WP(C)/3309/2018	M/S GAUHATI INDUSTRIAL SPARES Versus THE STATE OF ASSAM AND 11 ORS.	MR D DAS R SARMAH MR. I DAS	GA, ASSAM MR. S CHAMARIA (R6) MR. M PHUKAN (R6) MR. M ALI (R6) MR A N SARMAH (R6) SC, FINANCE
38	WITH WP(C)/3312/2018	M/S DUGAR AND COMPANY Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS R SARMAH MR. I DAS	GA, ASSAM SC, FINANCE
39	Review.Pet./161/2019 in WP(C) 2643/19(D/O)	RINKU DAS AND 25 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	GA, ASSAM SC, APDCL
40	Review.Pet./169/2019 in WP(C) 7191/13(D/O)	THE UNION OF INDIA AND 5 ORS. Versus SRI KSHITISH CH. KARMAKAR AND 6 ORS.	DR. B N GOGOI MR. B HAZARIKA	SRI R ALI

41	Cont.Cas(C)/298/2019	KHADI BOARD KARMI SANGHA AND ANR. Versus SRI ALOK KUMAR AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	MR. D SAIKIA MR J K PARAJULI MR. S K CHAKRABORTY MR. B GOGOI MR. D NATH MR P NAYAK MR D KALITA
42	WP(C)/7359/2019 FIXED	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 12 ORS	MR D DAS MR. B CHAKRABORTY MR. K MOHAMMED	GA, ASSAM MR D GOGOI FOR CAVEATOR SC, AGRICULTURE MARKETING BOARD. SC, AGRI. DEPARTMENT SC, APEX BANK
43	WP(C)/9270/2019 FIXED	SUJA HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A M S MAZUMDER MR. B J GHOSH	SC, PNRD GA, ASSAM
44	I.A.(Civil)/1465/2020 in WP(C)/2868/2020	PURBUTTAR KHADAN MAZDOOR SANGH (BMS) AND 3 ORS Versus THE UNION OF INDIA AND 12 ORS	DR. AK SARAF MR. S CHETIA MR K CHOUDHURY	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST
	WITH WP(C)/2868/2020	PURBUTTAR KHADAN MAZDOOR SANGH (BMS) AND 3 ORS Versus THE UNION OF INDIA AND 12 ORS	DR. A SARAF MR. S CHETIA MR K CHOUDHURY	MR. M Z AHMED, SC, COAL INDIA LTD. MR K P PATHAK, SC, FOREST DEPTT. (R- 8 TO 10) GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
	WITH I.A.(Civil)/1685/2020 in WP(C)/2868/2020	PURBUTTAR KHADAN MAZDOOR SANGH (BMS) AND 3 ORS Versus THE UNION OF INDIA AND 12 ORS	DR. A SARAF MR. S CHETIA	GA, ASSAM SC, COAL INDIA SC, FOREST ASSTT.S.G.I.
45	WP(C)/3894/2020 FIXED	ANWARUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM
46	WP(C)/4461/2020 (PDF), FIXED	GUNESWAR TIMUNG Versus THE STATE BANK OF INDIA AND 4 ORS	MR. P J SAIKIA MS D DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 09/11/2020

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1) MR. R K JAIN 12-10-2020 To 15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING FROM
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5797/2017	M/S. BHARAT ISPAT and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR.B GOGOI(SC, FINANCE & TAXATION (R - 2,3 & 4)) MS.K PHUKAN(GA, ASSAM, (R - 1))
2	WP(C)/6665/2017	M/S. G.M.COKE INDUSTRIES Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
3	WP(C)/7101/2017 WP(C) 7100/2017(D/O)	MUKAND SYSTEM AND NETWORKING PRIVATE LTD. and ANR Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.U K BORTHAKUR MR.R GOENKA MR.A GOENKA	MS.N HAWELIA(SC, INCOME TAX, (R - 1TO 4)) ASSTT.S.G.I.
WITH				
4	WP(C)/7102/2017	MUKAND INFOTEL PRIVATE LIMITED and ANR. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.U K BORTHAKUR MR.R GOENKA MR.A GOENKA	MS.N HAWELIA(SC, INCOME TAX, (R - 1 TO 4)) ASSTT.S.G.I.
WITH				
5	WP(C)/7103/2017	MUKAND INFRASTRUCTURE PVT. LTD. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR. U K BORTHAKUR MR. R GOENKA MR. A GOENKA	MS. N HAWELIA SC, INCOME TAX, R - 1 TO 4 ASSTT.S.G.I.
WITH				
6	WP(C)/7104/2017	PAWAN COMMUNICATIONS PRIVATE LTD. and ANR. Versus THE ASSTT./DY. COMMISSIONER OF INCOME TAX	MR.U K BORTHAKUR MR.R GOENKA MR.A GOENKA	MS.N HAWELIA(SC, INCOME TAX, (R - 1-4)) ASSTT.S.G.I.
WITH				
7	WP(C)/7482/2017	PAWAN CEMENT CO. PVT. LTD. and ANR. Versus THE ASSISTANT/DEPUTY COMMISSIONER OF INCOME TAX and 5 ORS.	MR.U K BORTHAKUR MR.R GOENKA MR.A GOENKA	C.G.C. MR. D C BORAH R- 5and6 MS.N HAWELIA ASSTT.S.G.I. SC, INCOME TAX

8	WP(C)/5937/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
9	WP(C)/6250/2018 FIXED	ROFIQUL ISLAM AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. M KHAN MR. U K NAIR KAKALI DEVI	MR C BARUAH MR B CHOUDHURY, SC,AGRI. & FINANCE AND TAXATION DEPTT. (R- 2,3,8,9) GA, ASSAM MR. J HANDIQUE, SC REVENUE (R-1,5) SC, AG MR G PEGU (R-6,7) MR. R K TALUKDAR, SC, AG (R-4) SC, REVENUE
10	WP(C)/233/2019 FIXED	K. U. UMESH AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M CHANDA MS. S NATH MR G J SHARMA	SC, NF RLY
	WITH			
11	WP(C)/4138/2018	HALADHAR KALITA Versus THE UNION OF INDIA AND 7 ORS.	MR. S BANIK MR. T H HAZARIKA MR S DEKA MR M CHETIA MR. K ISLAM	MR A RASHID SC, RAILWAY SC, SC, IRCTC MR N ANIX SINGH
	WITH			
12	WP(C)/7339/2018	RAM PRIT SAH AND 8 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S BANIK MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B K DAS (ADDL. SC, RAILWAYS) SC, NF RLY SC, SC, IRCTC
13	WP(C)/2428/2019	M/S. AMBE WIRE PRIVATE LTD. Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, CENTRAL EXCISE
	WITH			
14	WP(C)/2425/2019	M/S. AMBE WIRE PRIVATE LTD. Versus THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, CENTRAL EXCISE
	WITH			
15	WP(C)/2432/2019	M/S. AMBE WIRE PRIVATE LTD. Versus THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, CENTRAL EXCISE
<u>BAIL HEARING</u>				
16	AB/2476/2020 FIXED	JULHAS DEWAN @ JULHAS ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S I BORA	PP, ASSAM
<u>ORDERS</u>				
17	WP(C)/4410/2018	M/S. ANMOL MOTORS Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION MR. S C KEYAL (ASSTT.S.G.I.) MR D SAIKIA
	WITH			
18	WP(C)/4411/2018	M/S. ANMOL MOTORS Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION MR D SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 09/11/2020

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1) MR. R K JAIN 12-10-2020 To 15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/3099/2020 B/O	SITARAM PEGU Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
<u>ORDER NO STEPS</u>				
2	Crl.Pet./322/2020 FIXED	ABU SAMA MIYA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED	ANACLATAS AHMED (R2) PP, ASSAM
<u>ADMISSION</u>				
3	Crl.Pet./681/2018	DEW CARE NURSING HOME AND RESEARCH CENTRE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MS B B AHMED MS. P BARMAN	PP, ASSAM
4	Crl.Pet./994/2019	SAMPAT KUMAR JAIN Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR. B K JAIN MS. J GOGOI MS. P C BARNALI NAIR MS. S TALUKDAR MR. A DEKA MR. G K MEDHI	PP, ASSAM
5	Crl.Pet./1295/2019	MD. CHABED ALI Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	MR. A BHATTACHARYA MR. A BHATTACHARJEE PP, ASSAM MS. K TALUKDAR
<u>BAIL HEARING (BA)</u>				
6	Bail Appln./2101/2020 FIXED	JEHERUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR. G P CHETIA	PP, ASSAM
7	Bail Appln./2107/2020 FIXED	MANIRUL HAQUE Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR. G P CHETIA	PP, ASSAM
8	Bail Appln./2236/2020 FIXED	VIKASH CHANDRA Versus THE STATE OF ASSAM	MR A C BORBORA MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM

BAIL HEARING

9	AB/1737/2020 FIXED	ANANDA KUMAR BISWAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S JAFRI MR P K KONCH	PP, ASSAM
10	AB/1755/2020 FIXED	RANJIT DUTTA @ TILUKAN DUTTA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR D GOGOI	PP, ASSAM
11	AB/2115/2020 FIXED	ABDUS SALAM AND 5 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY MR I A HAZARIKA	PP, ASSAM
12	AB/2346/2020 FIXED	SAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI	PP, ASSAM
13	AB/2529/2020 FIXED	RANGU BHUYAN AND 3 ORS. Versus THE STATE OF ASSAM	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	PP, ASSAM
14	AB/2581/2020 FIXED	SOHIDUL ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
15	AB/2777/2020 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
16	AB/2783/2020 FIXED	JAKIR HUSSAIN @ JAKIR ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
17	AB/2786/2020 FIXED	AKHTAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
18	AB/2814/2020 FIXED	TINKU MAHATO Versus THE STATE OF ASSAM	MRS. B GOGOI MR. A SARMAH	PP, ASSAM
19	AB/2950/2020 FIXED	NITAI RAY Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
<u>ORDERS</u>				
20	Crl.Rev.P./100/2011 WITH LCR 2 FILES, FIXED	MD. RAMJAN ALI Versus THE STATE OF ASSAM and ORS	MR.S C BISWAS MR.B CHOUDHURY MR.L R MAZUMDER MR.P BISWAS MS.S KARMAKAR	PP, ASSAM
21	Crl.Rev.P./11/2013 WITH OFFICE NOTE, LCR 1 FILE, FIXED	SANJIB GHOSH @ PIKLO Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
22	Crl.Rev.P./363/2013 WITH OFFICE NOTE, LCR 1 FILE, FIXED	ALI MD. ZAIED ALSHID Versus MUSSTT. BABITA KHATUN	MR.A R SIKDAR MR.M H TALUKDAR MR.A KALAM MR.A AHMED	
23	Crl.Pet./1196/2018 FIXED	ABDUL KADIR Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI	MR G R A MOTTAQUEE PP, ASSAM
24	Crl.Pet./458/2019 FIXED	HIMESH DAS Versus THE STATE OF ASSAM AND ANR.	MS C MEDHI MR. S NATH MR R DHAR	PP, ASSAM
25	Crl.Pet./1147/2019 WITH LCR 1 FILE, FIXED	MUSLEM UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED	PP, ASSAM
26	Crl.Pet./1319/2019 FIXED	MS. MANASHI PATHAK AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	PP, ASSAM
27	Crl.Pet./68/2020	SMT. DEEPA BARUA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S SHARMA MR. S N ADHYAPAK	PP, ASSAM

28	Crl.Rev.P./130/2020 WITH LCR 2 FILES, FIXED	NILIMA DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	MR. M U MONDAL MR. M H BARBHUYAN MD. I H KHAN PP, ASSAM
	WITH I.A.(Crl.)/320/2020 in Crl.Rev.P./130/2020	NILIMA DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
29	Crl.Rev.P./134/2020 WITH OFFICE NOTE	KHAGEN DAS Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN	PP, ASSAM
30	Crl.Rev.P./187/2020 FIXED	SMTI. POLLY DAS Versus THE STATE OF ASSAM AND ANR.	MR. D R SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/512/2020 in Crl.Rev.P./187/2020	SMTI. POLLY DAS Versus THE STATE OF ASSAM AND ANR.	MR. D R SAIKIA	PP, ASSAM
31	Crl.Pet./231/2020 WITH LCR 1 FILE(SCANNED), FIXED	BIMAL SARMA AND 3 ORS. Versus DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. A DHAR MD F FARIDI	MR. A BARUAH MR. A K SHRIVASTAVA
32	Crl.Pet./209/2020	ANIL KUMAR DUBEY AND ANR. Versus DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. A DHAR MD F FARIDI	MR. A BARUAH MR. A K SHRIVASTAVA
33	Crl.Pet./309/2020 FIXED	MEHBUBUL ALAM CHOWDHURY @ MEHBUB ALOM CHOUDHURY @ DR. MD. MEHBUBUL ALAM CHOWDHURY Versus THE STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. J AHMED MR. Z RAHMAN	MR H RAHMAN (R2) MR S HOQUE (R2) PP, ASSAM
34	Crl.Pet./365/2020 FIXED	SIDDHARTHA BORGHAIN AND ANR. Versus THE STATE OF ASSAM	MS A SAIKIA MS A SAIKIA MR. M BISWAS MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
	WITH			
35	Crl.Pet./377/2020	NOMITA BORUAH @ NANDINI AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
36	Crl.Pet./478/2020 FIXED	SHYAMAL MITRA Versus THE STATE OF ASSAM AND ANR.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
37	I.A.(Civil)/1391/2020 RFA 35/2011(D/O), WITH LCR, B/O ORS in RFA/35/2011	ASSAM STATE ELECTRICITY BOARD AND M/S RAJ ASSOCIATES Versus	MR B D DAS MR.H K SARMA MR.P BHOWMICK MR. D NATH SC, APGC	MR. A DHAR MR. A DHAR MRK K DAS FOR CAVEATOR

OTHER MATTERS

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LEAVE NOTE OF ADVOCATES FOR 09/11/2020

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1) MR. R K JAIN 12-10-2020 To 15-11-2020